## RAJYA SABH\

Oral Answers

Wednesday, the 5th September, 1990/14 Bhadra, 1912 (Saka)

The House met at eieven of the clock. MR. CHAIRMAN in the Chair.

## ORAL ANSWERS TO QUESTIONS

Provision of broadcasting and recording vans to All India Radio stations

\*381. SHRI TALARI MANOHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government have recently provided fully equipped broadcasting and recording vans, costing Rs. 17 lakhs each to 20 AIR Stations; and
- (b) if so, the number of those vans given to AIR stations in Andhra Pradesh?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIA-MENTARY AFFAIRS (SHRT P. UPEN-DRA); (a) Twenty AIR Stations have been sanctioned fully equipped broadcasting and recording vans out of which 10 stations have so far received them. The cost of each van is about Rs. 18 lakhs including excise duty and all taxes.

(b) AIR Cuddapah and AIR Adilabad in Andhra Pradesh have received one van each.

SHRI TALARI MANOHAR; Sir, my first supplementary is, how many vans are in use and how many vans are not being used?

SHRI P. UPENDRA: As I have said, 20 vans have already been sanctioned, out of which ten have reached the places and will be operative as soon as possible because staff are now being posted.

MR. CHAIRMAN: They have been sent there, but they are not operating as yet.

SHRI P. UPENDRA: Yes, Sir.

SHRI TALARI MANOHAR: My second supplementary is by when Tirupati station will start working and whether there is any proposal to provide such a van to Tirupati also?

SHRI P. UPENDRA: As for the first part of the question, Tirupati AIR station is getting ready. It will be opened very shortly and we will consider providing the van when the station is opened.

SHRI TALARI MANOHAR: My question was, by when it will be opened?

SHRI P. UPENDRA: During the current financial year.

SHRI SARADA MOHANTY: I want to know from the such van has been given to Cuttack AIR Station.

SHRI P. UPENDRA: Sir, in Orissa, Keonjhar station has been given and Jeypore will get shortly.

श्री शंकर दयाल सिंह: मान्यवर, क्योंकि इस समय प्रसार भारती के ऊपर बहस हो रही है, प्रसार भारती के ऊपर जब मंत्री जवाब देने के लिए खड़े होंगे तो निश्चित रूप से इन बातों पर उल्लेख करेंगे। तो मैं जानना चाहता हं...

श्री सभापति: स्पेशल उल्लेख जो है वह पूछ लीजिए।

श्री शंकर दयाल सिंह: यह प्रश्न प्रान्ध्र प्रदेश में ग्राकाशवाणी केन्द्रों के सम्बन्ध में है लेकिन क्या सरकार के विचाराधीन पूरे देशा के ग्राकाशवाणी केन्द्रों को ऐसे वाहन उपलब्ध कराने की योजना है ? यदि है तो यह योजना कब तक पूरी होगी ?

SHRI P. UPENDRA: Sir, I can answer this question also. Of these ten

' Oral Answeis

3

Amoig the ten more which are coming, Udaipur in Rajasthan, Sangli in Maharashtra, Parbani in Maharashtra Darbhanga in Bihar, Jamshedpur in Bihar, Passighat in Arunachal Pradesh, Tura in Meghalaya, Teju in Arunachal Pradesh. Tawang in Arunachal Pradesh and Jeypore in Orissa will get it.

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MR. CHAIRMAN: You have covered all the States.

SHRI P. UPENDRA; Almost.

MR. CHAIRMAN: Or left out some.

SHRI P. UPENDRA: Not all the States, but wherever they are required.

श्रीमती वीणा वर्मा: मैं माननीय मंत्री जी से यह जानना चाहती हूं कि जैस-जैस दूरदर्शन श्रीर समाचारों के लिए हम तकनीक बढ़ाते जा है हैं, सब जगह उसको प्रोवाइड करने का हमन प्रावधान किया है वैसे-वैसे देखा यह गया है कि समाचारों के दृश्य बहुत कम होते जा रहे हैं, इसका क्या कारण है ? हम तकनीक तो बढ़ाते जा रहे हैं, लेकिन जो न्यूज फ्लेश होते हैं वे बहुत कम दिखाय जाते हैं श्रीर ज्यादातर न्यूज रीडर का चेहरा ही दिखाई देता है, इसके लिए श्राप क्या कर रहे हैं जिससे कि एक्च्यल फ्लेश दिखाये जायें ?

SHRT P. UPENDRA: Sir, she is mentioning about Doordarshan visuals. It has always bean our endeavour to increase the visual part of news. We are trying for that. There also, we have to get adequate coverage from various parts of the country. There is some difficulty in getting them in time also. But it is our constant endeavour to increase the visual part.

MR. CHAIRMAN; Question 382.

## Activities of U.L.F.A.

to Questions

## 382. SHRI ATAL BIHARI VAJ PAYEE SHRI ASHWANI KUMAR;

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) the number of civilians killed and injured by the activists of the United Liberation Front of Assam (ULFA) during the period from October to December, 1989 and January to June, 1990;
- (b) whether the ULFA activists have besn receiving arms from across the border;
- (c) whether it is a fact that in many cases the ULFA activists have snatched away licensed weapons from the people and have also forcibly collected crores of rupees from the people in the name of donations; if so, the details thereof;
- (d) the action taken by Government to stop the secessionist activities of the organisation; and
- (e) the steps taken by the State | Government in this regard and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY); (a) Such offences attributable to ULFA are given below.—

(1) From Oct. to Dec. '89—

16 persons, including one police official, killed and 19 others injured.

(2) During Jan. to June '90—

30 persons, including 2 police officials killed, and 26 others injured.

(b) Yes, Sir.

-The question was actually asked on the floor of the House by Shri Atal Bihari Vajpayee.